

SCHEDULE**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Persons) Regulations, 2016)

FOR ATTENTION OF THE CREDITORS OF HAWK LEATHRERS PVT LIMITED

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	HAWK LEATHRERS PVT LIMITED
2.	Date of Incorporation of Corporate Debtor	28/12/1992
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Punjab & Chandigarh at Chandigarh
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U19129PB1992PTC012855
5.	Address of the Registered office and principal office (if any) of corporate debtor	23, LEATHER COMPLEX JALANDHAR PUNJAB , PIN- 144001
6.	Insolvency commencement date in respect of corporate debtor	16/09/2019
7.	Estimated date of closure of Insolvency Resolution Process	13.02.2020
8.	Name and Registration Number of Insolvency Professional acting as interium resolution professional	MAST RAM REGISTRATION NUMBER: IBBI/IPA- 002/IP-N00211/2017-18/10664
9.	Address and Email of the interium resolution professional, as registered with the Board	M R CHECHI & ASSOCIATES, COMPANY SECRETARIES SCO: 23-25, IIInd Floor, SECTOR- 34A CHANDIGARH, PIN- 160022. mrchechi@gmail.com
10.	Address and Email to be used for correspondence with the interim resolution professional	M R CHECHI & ASSOCIATES, COMPANY SECRETARIES SCO: 35, FIRST FLOOR, SECTOR- 20 C, CHANDIGARH, PIN- 160020. mrchechi.ip@gmail.com
11.	Last date for submission of claims	30/09/2019
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Name of the Insolvency Professionals identified to act as Authorised representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant forms and (b) Details of Authorized representatives are available at:	Web link: http://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **HAWK LEATHRERS PVT LIMITED** on 16/09/2019.



The creditors of **HAWK LEATHRERS PVT LIMITED**, are hereby called upon to submit their claims with proof on or before 30.09.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17.09.2019
Place : cHANDIGARH



MAST RAM

IP Registration No.

IBBI/PA- 002/IP-N00211/2017-18/10664

(Name and Signature of Interim Resolution Professional)